

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/161 /2006 - CU[DB]

Date 03/10/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S ANJNEY LOYS PVT LTD
7, GADODIA MARKET, KHARI BAOLI, DELHI
M/S ANJNEY LOYS PVT LTD

Appellant
Vs
Respondent

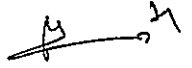
THE COMMISSIONER OF CENTRAL EXCISE
GURGAON

I am directed to transmit herewith a certified copy of Final order No. C/362/2008 CU[DB] dated 25.09.08
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent THE COMMISSIONER OF CENTRAL EXCISE ,
DELHI III, UDYOG VIHAR, VANIJYA NIKUNJ,
UDYOG MINAR PHASE V, GURGAON.
2. Adv. / Consult
MR.H.S.MEW, ADV., 52 B, UPKAR APPTS,
MAYUR VIHAR PHASE EXTN, DELHI-91
- 3 S.D.R
- 4 J.C.D.R.
- 5 Bar association, CESTAT, New Delhi
- 6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017
- 7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3
- 8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar. (U.P.)
- 9 Baghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.
- 10 Nidheshak publications, I.P.Estate, new Delhi
- 11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026
- 12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagaraya Road, T. Nagar, Chennai
- 13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070
- 14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15
- 15 Office Copy
- 16 Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL, NEW DELHI
PRINCIPAL BENCH, COURT NO. I**

Customs Appeal No. 161 /2006

[Arising out of Order-in-Appeal No. 01/Customs/2006 dated 3.1.2006 passed by Commissioner of Central Excise & Customs, Delhi III, Gurgaon.]

For approval and signature:

Hon'ble Mr. Justice S.N. Jha, President

Hon'ble Mr. M. Veeraiyan, Member (Technical)

1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?

2. Whether it should be released under Rule 27 :
of the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?

3. Whether Their Lordships wish to see the fair :
copy of the Order?

4. Whether Order is to be circulated to the :
Departmental authorities?

M/s. Anjney Loys Pvt. Ltd.

Appellant

Vs.

Commissioner of Central Excise &
Customs, Delhi III Gurgaon

Respondent

Appearance: None for the Appellant

Mr. Fateh Singh, DR for the Respondent

CORAM:

Hon'ble Mr. Justice S.N. Jha, President

Hon'ble Mr. M. Veeraiyan, Member (Technical)

Date of Hearing : 25.9.2008

Final ORDER NO. C/362/08

Per Justice S.N. Jha (for the Bench):

None appeared on behalf of the appellant despite service of notice.

The Department is represented by DR. The appeal is dismissed in default.

(Dictated & pronounced in the open Court)

(Justice S.N. Jha)
President

(M. Veeraiyan) /
Member(Technical)

SS